

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPANY APPEAL(AT) NO.238 OF 2018

IN THE MATTER OF:

Ankit Mittal

Appellant

Vs

Ankita Pratisthan Ltd & Ors

Respondents

For Appellant:- Mr. K. Chaterjee, MR Anna Malhota, Mr. Sansar Kumar, Advocates for Appellant.
Mr. S. Dutta, Advocate of Intervenor.
Mr. R.K. Salecha, Advocate for intervenor.

For Respondents: - Mr Jayant Mehta, Kartikeya Singh, Mr Sarvaswa Chhajjer, Ms Shipra Chaudhary, Advocates.

ORDER

20.08.2019 - There is larger Bench sitting at 2.15 PM. As such it is not possible at present to complete the hearing today. List the appeal for further hearing (Part Heard) on **12th September, 2019.**

(Justice A.I.S. Cheema)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

BM/NN